

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 826
ANSWERED ON TUESDAY, THE 3RD MARCH, 2015**

**CSR ACTIVITIES IN METROPOLITAN CITIES OF MAHARASHTRA
QUESTION**

826. SHRI AJAY SANCHETI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the social responsibilities attended to by the Corporate Sector;
- (b) whether there exists any guidelines in this regard;
- (c) the details of the work done by the Corporate Sector in the metropolitan towns of Maharashtra under Corporate Social Responsibility (CSR);
- (d) whether there exists a mechanism to take stock of the work done by the Corporate Sector under CSR; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) to (e): The year 2014-15 is the first year of implementation of Corporate Social Responsibility (CSR) policies by companies under the Companies Act, 2013. Details relating to CSR activities undertaken by the corporate sector are expected to be available only after annual statutory disclosures on CSR are made by companies towards the end of the year 2015.

The Companies (Corporate Social Responsibility Policy) Rules, 2014 have been notified, and these include a format for the report related to CSR to be included in the report of the Companies' Board.
